

**THE HIGH COURT OF TRIPURA**  
**AGARTALA**

**N O T I F I C A T I O N**

Dated- Agartala, the 7<sup>th</sup> April, 2017

No. F.6(13)-HC/2013-17/.....6935..... Hon'ble the High Court has been pleased to nominate the following Judicial Officers, to attend the intensive training programme for 4(four) hours on UBUNTU Linux Operating System scheduled to be held on 13-04-2017 from 1:30 PM to 5.30 PM in the Auditorium, High Court of Tripura, Agartala.

Nominated Judicial Officers are requested to remain present in the Auditorium of the High Court of Tripura, Agartala on 13-04-2017 by 1:00 PM.

The attendance in the said training programme will be treated as official duty.

**NAME OF THE JUDICIAL OFFICERS**

1. Shri. Akhil Sharma, Civil judge (Jr. Div.)-cum-Judicial Magistrate 2<sup>nd</sup> Class, Khowai;
2. Smt. Yashvi Taneja, Judicial Magistrate 2<sup>nd</sup> Class-cum-Civil Judge (Jr. Div.), Sonamura;
3. Shri. Raja Gupta, Civil Judge (Jr. Div.)-cum-J.M 2<sup>nd</sup> Class, Bishalgarh;
4. Shri. Ramanuj Bhattacharjee, Civil Judge (Jr. Div.)-cum-J.M 2<sup>nd</sup> Class, Sonamura;
5. Smt. Chhandita Debnath, Civil Judge (Jr. Div.)-cum-Judicial Magistrate 2<sup>nd</sup> Class (Court No. 2), Agartala;
6. Smt.. Mitra Das, Judicial Magistrate 2<sup>nd</sup> Class cum-Civil Judge (Jr. Div.) (Court No.5), Agartala;
7. Shri. Sanjan Lal Tripura, Judicial Magistrate 2<sup>nd</sup> Class-cum-Civil Judge (Jr. Div.), Khowai;
8. Smt. Dorothy Jamatia, Judicial Magistrate 2<sup>nd</sup> Class-cum-Civil Judge (Jr. Div), Udaipur;
9. Shri. Rajarshi Chakraborty, Civil Judge (Jr. Div.)-cum-Judicial Magistrate 2<sup>nd</sup> Class, Sabroom;
10. Shri. Divya Prakash Mishra, Civil Judge (Jr. Div.)-cum-J.M 2<sup>nd</sup> Class, Kamalpur;

11. Smt. Deepa Bhattacharjee, Judicial Magistrate 2<sup>nd</sup> Class cum-Civil Judge (Jr. Div.), Kailashahar;
12. Shri. Amarjit Dey, Civil Judge (Jr. Div.)-cum- Judicial Magistrate 2<sup>nd</sup> Class, Kanchanpur;

By order,

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(D. Debbarma)  
Central Project Coordinator (CPC)  
High Court of Tripura  
Agartala

Memo No. F.6(13)-HC/2013-17/.....6936-63

Dated- 07-04-2017

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge, South Tripura Judicial District, Belonia. He is requested to inform the concerned officer within his jurisdiction to attend the training programme after making necessary arrangement of the charge of the respective court.
2. The District & Sessions Judge, West Tripura Judicial District, Agartala. He is requested to inform the concerned officers within his jurisdiction to attend the training programme after making necessary arrangement of the charge of the respective courts.
3. The District & Sessions Judge, North Tripura Judicial District, Dharmanagar. He is requested to inform the concerned officer within his jurisdiction to attend the training programme after making necessary arrangement of the charge of the respective court.
4. The District & Sessions Judge, Unakoti Judicial District, Kailashahar. He is requested to inform the concerned officers within his jurisdiction to attend the training programme after making necessary arrangement of the charge of the respective courts.
5. The District & Sessions Judge, Gomati Judicial District, Udaipur. He is requested to inform the concerned officer within his jurisdiction to attend the training programme after making necessary arrangement of the charge of the respective court.
6. Shri. Akhil Sharma, Civil Judge (Jr. Div)-cum-Judicial Magistrate 2<sup>nd</sup> Class, Khowai. He is requested to attend the training programme as per the schedule;
7. Smt. Yashvi Taneja, Judicial Magistrate 2<sup>nd</sup> Class-cum-Civil Judge (Jr. Div.), Sonamura. She is requested to attend the training programme as per the schedule;
8. Shri. Raja Gupta, Civil Judge (Jr. Div.)-cum- Judicial Magistrate 2<sup>nd</sup> Class, Bishalgarh. He is requested to attend the training programme as per the schedule;
9. Shri. Ramanuj Bhattacharjee, Civil Judge (Jr. Div.)-cum- Judicial Magistrate 2<sup>nd</sup> Class, Sonamura. He is requested to attend the training programme as per the schedule;

10. Smt. Chhandita Debnath, Civil Judge (Jr. Div.)-cum-Judicial Magistrate 2<sup>nd</sup> Class (Court No. 2), Agartala. She is requested to attend the training programme as per the schedule;
11. Smt. Mitra Das, Judicial Magistrate 2<sup>nd</sup> Class cum-Civil Judge (Jr. Div.) (Court No.5), Agartala. She is requested to attend the training programme as per the schedule;
12. Shri. Sanjan Lal Tripura, Judicial Magistrate 2<sup>nd</sup> Class-cum-Civil Judge (Jr. Div.), Khowai. He is requested to attend the training programme as per the schedule;
13. Smt. Dorothy Jamatia, Judicial Magistrate 2<sup>nd</sup> Class-cum-Civil Judge (Jr. Div), Udaipur. She is requested to attend the training programme as per the schedule;
14. Shri. Rajarshi Chakraborty, Civil Judge (Jr. Div.)-cum-Judicial Magistrate 2<sup>nd</sup> Class, Sabroom. He is requested to attend the training programme as per the schedule;
15. Shri. Divya Prakash Mishra, Civil Judge (Jr.Div.)-cum- Judicial Magistrate 2<sup>nd</sup> Class, Kamalpur. He is requested to attend the training programme as per the schedule;
16. Smt. Deepa Bhattacharjee, Judicial Magistrate 2<sup>nd</sup> Class cum-Civil Judge (Jr.Div.), Kailashahar. She is requested to attend the training programme as per the schedule;
17. Shri. Amarjit Dey, Civil Judge (Jr. Div.)-cum- Judicial Magistrate 2<sup>nd</sup> Class, Kanchanpur. He is requested to attend the training programme as per the schedule;
18. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
19. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge In-charge ICT including eCourts Project, High Court of Tripura, Agartala.
20. The Secretary attached to Registrar General, High Court of Tripura, Agartala.
21. The Asst. Registrar (CO Section), High Court of Tripura, Agartala.
22. The System Analyst, High Court of Tripura, Agartala. He is requested to do the needful to upload the Notification in the website of the High Court of Tripura, Agartala and to look after the entire training programme.
23. Shri Rajib Kr. Sengupta, Superintendent, High Court of Tripura, Agartala for information and doing the needful.
24. Shri Bishnu Chakraborty, Programmer, High Court of Tripura, Agartala.
25. Shri Narayan Saha, Programmer, High Court of Tripura, Agartala.
26. Shri Suman Das, System Officer, High Court of Tripura, Agartala.
27. Shri Prasanta Debnath, System Assistant, High Court of Tripura, Agartala.
28. Shri Ashesh Choudhury, System Assistant, High Court of Tripura, Agartala.

  
Central Project Coordinator (CPC)  
High Court of Tripura  
Agartala